

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Criminal Appeal No(s). 313/2018

MADAN SINGH (DEAD) THROUGH LRS

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-08-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Vivek Sharma,Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Sarad Kumar Singhania, AOR
Mr.Ashutosh Kumar Sharma,Adv.
Mr. Kamlendra Mishra, AOR
Mr.Sanjay Kumar Tyagi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Original records from the High Court and Trial Court have been received.

Ld.counsel for the parties are given four weeks' time, to file the additional documents, if any. Thereafter, matter be processed for listing before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB